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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 1/59(1)/NCLT/AHM/2016




Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company: Rakesh Agarwal
V/s.
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013

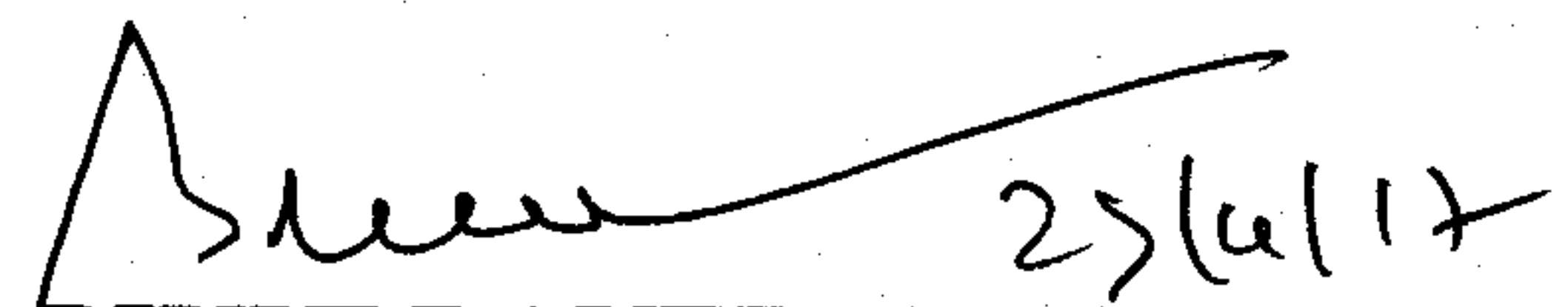
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pinakin Shah	PCS	Appellant	
2.	SHYAM D. MOTWANI	ADVOCATE	Resp. No- 1 to 4	
3.	Ishan P. Shah	Advocate	Appellate	

ORDER

Learned PCS Mr. Pinakin Shah with Learned Advocate Mr. Ishan P Shah present for Appellant. Learned Advocate Mr. Shyam D. Motwani present for Respondents no. 1 to 4.

Respondents counsel requested time to file reply. Respondents shall file their reply within four weeks serving a copy in advance to the petitioner.

List the matter on 21.07.2017 for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of April, 2017.